

Declaration of Assets and Liabilities

Year: 2025-26

I, **Sitesh Kumar Jha**, son of **Vijay Kumar Jha**,

Aged 32 years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Under Secretary** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Purnima Jha	Dependant-1 Name Vipra Vidit Jha	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50000	40000	NA	NA	NA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15000	10000	NA	NA	NA
(iii)	Bonds, Debentures and Shares in companies	MF:395000 Share:284873 SGB:32207	MF:10000 Share:5000	NA	NA	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC:27000/YR LIC:15000/yr PPF:156382	NA	NA	NA	NA
(v)	Motor Vehicles (details of make, etc.)	Suzuki Gixxer BR01FP1401	Nexon Creative Plus(S);Suzuki Access125	NA	NA	NA
(vi)	Jewellery (give details of weight and value)	Marriage gift plus self buy gold 125 gms Silver 100 gms	Marriage gift plus self buy gold 200 gms Silver 400 gms Diamond ring1.5lakh	NA	NA	NA
(vii)	Other assets, such as values of claims/interests	NA	NA	NA	NA	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NA	-	NA	NA	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NA	-	NA	NA	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) -Current market value	NA	-	NA	NA	NA
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) -Current market value	NA	-	NA	NA	NA
(v)	Others (such as interest in property)	NA	-	NA	NA	NA

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, HDFC, KOTAK	120000
	(ii) Loans from financial institutions	NA	NA
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA NA	NA NA
	(b) dues to departments dealing with supply of water	NA	NA
	(c) dues to departments dealing with supply of electricity	NA	NA

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	(d) dues to departments dealing with telephones	NA	NA
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NA	NA
	(f) Other dues, if any	NA	NA
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- AURPJ5998D ITR not filed	NA
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NA	NA
	(iii) Sales Tax [Only in case of proprietary business]	NA	NA
	(iv) Property Tax	NA	NA

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

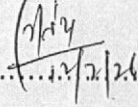
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: Sitesh Kumar Jha

Place: Patna

Designation: Under Secretary

Date: 12.02.2025

Department: Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.